

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Original Application No. 563 of 1993

New Delhi, this the 30th day of July, 1998

Hon'ble Mr. N. Sahu, Member(Admnv)
Hon'ble Dr. A. Vedavalli, Member(J)

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Shri Raghuvir Singh,
S/o Shri Madho Singh,
resident of B/97,
Shakti Apartments, Plot No. 5,
Sector-9, Rohini, Delhi presently working
as ACIO-I(EDP), 7, Mansingh Road,
New Delhi. Applicant

(By Advocate : None.)

Versus

1. Union of India, through the
Secretary,
Ministry of Home Affairs,
New Delhi.
2. Director,
Intelligence Bureau,
Ministry of Home Affairs,
New Delhi.
3. Director General,
Border Security Force,
Ministry of Home Affairs,
New Delhi. Respondents.

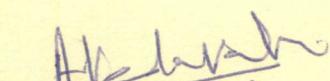
(By Advocate Shri N. S. Mehta)

O R D E R (ORAL)

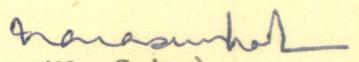
By Mr. N. Sahu, Member(Admnv) -

We notice that the Counsel for applicant or
the applicant were not present on 4.6.98 and 5.6.98.
Even today none is present on behalf of applicant.

O.A. is dismissed for default and
non-prosecution. No costs.


(Dr. A. Vedavalli)

Member(J)


(N. Sahu)
Member(Admnv)

